

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 528 of 2020

IN THE MATTER OF:

Arenja Enterprises

...Appellant

Versus

Edward Keventer (Successors) Pvt Ltd.

...Respondent

Present:

**For Appellant: Mr. Piyush Singh and Mr. Akshay Srivastava,
Advocates.**

**For Respondent: Mr. Kartik Nayar and Mr. Dheeraj P. Rao,
Advocates.**

O R D E R
(Through Virtual Mode)

09.06.2020 We intend to hear the parties in detail on the issue whether the Appellant falls within the purview of 'Financial Creditor'.

List the matter on **15th June, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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